

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-102
184/58/ND/2020

IN THE MATTER OF:

Suman Singh & Ors.

....APPLICANT

Vs.

Sir Sobha Singh & Sons (P) Limited

....RESPONDENT

SECTION

U/s 58

Order delivered on 13.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Mr. Nikhil Parikshith, Advocate
For the Respondent :
For the Intervener :

ORDER

Counsel for the Applicant is present. Registry is directed to issue notice to the Respondents. The Counsel for the Applicant is directed to serve private notice to the Respondents by all modes and file proof along with affidavit.

List on 24.04.2020.


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)